Subject: Extension of date for mandatory food safety audit of Food Businesses under the FSS (Food Safety Auditing) Regulations, 2018 -reg

In continuation of the clarifications issued vide letters of even number dated 24.09.2019 and 29.11.2019 with respect to order dated 13.08.2019 mandating audits of food businesses holding Central Licenses and falling under high risk categories, it is informed that keeping in view the current situation due to COVID-19 pandemic the last date for mandatory audits has been extended upto 30.09.2020, Accordingly, the food businesses may be directed to get such mandatory audits of their premises conducted by 30.09.2020.

2. This issues with the approval of the Competent Authority.

Yours sincerely

(Sanjeev Kumar)
Deputy Director (RCD)

To,

(v) All Food Business Operators
(vi) All Commissioners of Food Safety/ All Central Licensing Authorities
(vii) All Auditing agencies recognised under FSS (Food Safety Auditing) Regulations, 2018.
(viii) Head(IT) : for uploading on FSSAI website